

e U.N. Organisation should be ought about with'n the Charter of e United Nations.

**SETTING UP OF A MORE POWERFUL  
MEDIUM WAVE TRANSMITTER AT  
SRINAGAR**

133. **SHRI N RANJAN SINGH:** Will e Minister of INFORMATION AND ROADCASTING be pleased to state:

(a) whether there is any proposal under Government's consideration to place the present medium wave radio Station of 1 KW at Srinagar by 7 KW station; and

(b) if so, by when the proposal is likely to materialise?

**THE MINISTER OF INFORMATION AND BROADCASTING (DR. B. V. ESKAR):** (a) and (b) There is no proposal to replace the existing 1 W medium-wave transmitter at Srinagar by a 7 KW transmitter. The 1 KW short-wave transmitter at Srinagar has already been replaced by 5 KW short-wave transmitter in January 1957.

**SETTLEMENT OF TIBETAN AGRICULTURISTS  
IN MYSORE AND LADAKH**

134. **SHRI NIRANJAN SINGH:** Will the PRIME MINISTER be pleased to state:

(a) whether Government have finalised any scheme for settling about 3,000 Tibetan agriculturists in the State of Mysore;

(b) if so, what are the details of the scheme and when it is likely to be implemented; and

(c) whether there is any proposal under Government's consideration to secure land in Ladakh also where these refugees could be settled and could take to agriculture?

**THE PRIME MINISTER AND MINISTER OF EXTERNAL AFFAIRS (SHRI AWAHARLAL NEHRU):** (a) Yes, Sir,

(b) Forest land measuring about 3500 acres at an elevation of 2,500 ft. has been made available by the Mysore Government in Periyapatna Taluk bordering the Coorg District for the settlement of Tibetan refugees. About 600 farming families will be settled there. The land is in six plots and there will be about 500 refugees to a plot. A transit camp at Jyotinagar near Mysore has been set up. The Government of Mysore will implement the scheme on behalf of the Government of India who will bear its cost. The first batch of refugees is expected to reach Mysore in the middle of December 1960.

(c) A proposal to settle about 1200 refugees on land in Ladakh is under consideration.

**WOMEN LABOUR FORCED TO WORK AT  
NIGHT SHIFT IN THE NEWTON CHICKLI  
COAL MINES**

135. **SHRI NIRANJAN SINGH:** Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

(a) whether it is a fact that women labour in the Newton Chickli Coal mine of Parasia Coal Field in the District of Chhindwara in Madhya Pradesh have complained to the Labour Officer of the Government of India that they have been forced to work at night shift; and

(b) if so, what steps have been taken by Government to stop this practice and what action has been taken by Government against the management?

**THE DEPUTY MINISTER OF  
LABOUR AND EMPLOYMENT AND  
PLANNING (SHRI L. N. MISHRA):**

(a) No. A complaint was however received from the Young India Khadan Mazdoor Trade Union, Newton Chickli Colliery.

(b) Three surprise inspections were made recently. On the first two occasions no violation of the provision relating to night work by women was noticed. On the third occasion ten

women workers were found at work at 4-30 A.M. Action is being taken to prosecute the management for violation of the provisions of the Mines Act, 1952.

**द्राम्बे में उर्वरक के कारखाने की स्थापना**

**१३६. श्री नवाबसिंह चौहान :** क्या वाणिज्य तथा उद्योग मंत्री यह बताने की कृपा करेंगे कि :

(क) द्राम्बे में उर्वरक का कारखाना स्थापित करने के संबंध में अब तक क्या प्रगति हुई है ;

(ख) इस कारखाने पर लगने वाली पंजी किस प्रकार जुटाई जायेगी और विदेशी सहायता कितनी होगी तथा वह किन शर्तों पर मिलेगी; और

(ग) क्या इस कारखाने के लिये कच्चे माल की व्यवस्था के संबंध में सरकार ने कोई निर्णय किया है और यदि किया है तो वह निर्णय क्या है ?

†[SETTING UP OF A FERTILIZER PLANT AT TROMBAY

136. SHRI NAWAB SINGH CHAUHAN: Will the Minister of COMMERCE AND INDUSTRY be pleased to state:

(a) the progress so far made in the setting up of a fertilizer plant at Trombay;

(b) how the capital investment for the plant would be arranged and what would be the amount of foreign aid and on what conditions the foreign aid would be available; and

(c) whether any decision has been taken by Government regarding the provision of raw materials for the plant and if so, what is that decision?

**वाणिज्य तथा उद्योग उपमंत्री (श्री सतीश चन्द्र) :** (क) कारखाना और बस्ती के लिये आवश्यक भूमि प्राप्त कर ली गई है और उसके घरातल का सर्वेक्षण किया जा चुका है। स्थल को समतल बनाने का काम हो रहा है। संयंत्र तथा मशीनों के संभरण के लिये प्राप्त टैंडरों की जांच की जा रही है।

(ख) अमरीकी अधिकारियों ने उपकरणों का आयात करने के लिये ३०० लाख डालर विकास ऋण निधि में से तथा रुपये के रूप में खर्च करने के लिये पी० एल० ४८० निधि में से २८० लाख डालर सामान्य शर्तों पर देने का प्रस्ताव किया है।

(ग) अमोनिया और नाइट्रोजन युक्त उर्वरक बनाने के लिये आवश्यक तेलशोधक कारखानों की गैसों तथा नेफ्था की व्यवस्था द्राम्बे में स्थित बर्मा-शैल तथा स्टानवाक तेल-शोधक कारखाने दीर्घ कालिक करारों के अधीन करेंगे। ये करार शीघ्र ही किये जाने की आशा है। मिश्रित उर्वरकों के लिये जिस खनिज फास्फेट तथा गंधक की आवश्यकता है, उनका आयात किया जायेगा।

†[THE DEPUTY MINISTER OF COMMERCE AND INDUSTRY (SHRI SATISH CHANDRA): (a) Land required for the factory and township has been acquired and a contour survey carried out. Steps to level up the site are in hand. Tenders received for the supply of plant and machinery are under examination.

(b) The U. S. Authorities have offered 30 million dollars from the Development Loan Fund for import of equipment and 28 million dollars from PL 480 Funds for meeting rupee expenditure on usual terms.

(c) Refinery gases and naphtha required for the production of ammonia and nitrogenous fertilizers will be